

er fares are charged on account of special factors, such as higher cost of construction, maintenance and working. A statement showing these sections and the bases of charge thereon has been placed on the Table of the House. [See Appendix VIII, annexure No. 28.]

TOBACCO

*1746. **Shri M. Islamuddin:** Will the Minister of Food and Agriculture be pleased to state:

(a) the area of land (in acreage) under tobacco in each tobacco growing State during the last 3 years;

(b) the quantity and value of tobacco consumed in India during these years; and

(c) the quantity and value of tobacco exported abroad in each of these years?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (c). Two statements giving the required information are laid on the Table of the House. [See Appendix VIII, annexure No. 29.]

(b) The quantity of raw tobacco cleared for home consumption during the years 1948-49, 1949-50 and 1950-51 was of the order of 160, 208 and 219 thousand tons respectively. Data regarding value of tobacco consumed are not available.

EX-B. N. RAILWAY EMPLOYEES AT TATANAGAR

*1747. **Shri Nambiar:** Will the Minister of Railways be pleased to state:

(a) whether representations from the Ex-B.N. Railway Employees at Tatanagar, Jamshedpur have been received on the need of granting compensatory allowance to the employees there and if so, what actions have been taken; and

(b) whether the Rules regarding the grant of House Rent Allowance are strictly followed in this area commensurate with the increased population; if not, why not?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) The reply to the first part of the question is in the negative. The second part of the question does not, therefore, arise.

(b) Yes. It may be added that the increase in the population of Jamshedpur (Tatanagar) has not been such as to qualify for house rent allowance at a higher rate.

151 PSD

VENDING CONTRACTS

*1748. **Ch. Raghbir Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Government is contemplating to replace licensing system of vending contracts on Northern and other Railways by tender system; and

(b) if so, how long will it take to give effect to it?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) No.

(b) Does not arise.

FIROZABAD RAILWAY STATION

*1749. **Ch. Raghbir Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Firozabad, an important station on Northern Railway has no electricity while the town itself has;

(b) do Government propose to have electricity connection on this station; and

(c) if so, how long will it take?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (b). Yes.

(c) It is proposed to electrify the station during 1953-54.

वायु-सेवाएँ

*१७५०. **श्री विगन्धर सिंह:** क्या संघरण मंत्री भारत में उन स्थानों के नाम बतलाने की कृपा करेंगे जो दिल्ली से वायु-सेवा द्वारा सम्बन्धित हैं, और क्या कुछ स्थानों के लिए वायु-सेवा बन्द कर दी गई है ?

The Deputy Minister of Communications (Shri Raj Bahadur): Delhi is at present directly connected by air with Amritsar, Bagdogra, Banaras, Bombay, Calcutta, Gauhati, Hyderabad, Jaipur, Jammu, Jodhpur, Kanpur, Lucknow, Madras, Nagpur, Patna and Srinagar. Services to none of these places have been discontinued.

AGRICULTURAL PUBLICITY

*1751. **Shri Muniswamy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a conference on agricultural publicity is

proposed to be held during the month of August, 1952;

(b) what is the main object of such a conference; and

(c) what is the estimated expenditure to be incurred by Government for the conference?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Yes. A Conference on dissemination of Agricultural information is being convened by the Indian Council of Agricultural Research. The time and venue of the meeting have not yet been decided.

(b) The object of the Conference is to examine ways and means by which results of scientific research and agricultural information could be successfully disseminated to the farmers and their requirements ascertained and to evolve proposals for setting up a suitable machinery for this purpose throughout the country.

(c) Government are not incurring any expenditure for convening this Conference.

NORTH TRUNK ROAD OF ASSAM

***1752. Shri Beli Ram Das:** Will the Minister of Transport be pleased to state:

(a) whether Government are aware of the fact that the North Trunk Road of Assam, which connects Assam with rest of India via Jalpaiguri and Cooch-Bihar in West Bengal is not an all weather road; and

(b) whether Government propose to take up this road as a National Highway?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

- (a) Yes.
(b) No.

CONDEMNED FOODGRAINS

***1753. Shri B. S. Murthy:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of rice and wheat rendered unfit for human consumption while stocked in the Central Government godowns during 1950-51 and 1951-52 and the value thereof; and

(b) the causes for the same and what action has been taken against the officials responsible for the damage?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a)—

	Rice	Value
	Tons-cwt. qr. lb.	Rs. a. p.
1950-51	0 0 3 8	24 12 0
1951-52	1 11 0 19	995 6 0
	Wheat	Value
	Tons cwt. qr. lb.	Rs. a. p.
1950-51	0 6 3 16	141 0 0
1951-52	2 18 1 8	1,459 0 0

(b) These are insignificant quantities, considering the quantities stocked and the question of action against any official does not arise.

OFFICERS ON DEPUTATION TO HYDERABAD

***1492. Shri Krishnacharya Joshi:** Will the Minister of States be pleased to state:

(a) the present number of the Gazetted Officers of the Central Government whose services were lent to the Hyderabad Government after the Police Action; and

(b) whether there is any time limit of their service in Hyderabad?

The Minister of Home Affairs and States (Dr. Katju): (a) Two.

(b) One officer has been lent till the 16th November 1953; the term of the other officer expires on 10th July 1952 but the Hyderabad Government have asked for extension of the period by one more year.

STATE EMPLOYEES OF TRIPURA

399. Shri Biren Dutt: Will the Minister of States be pleased to state:

(a) the departments of administration of Tripura State which have been re-organised and are getting pay on new scales;

(b) the departments that await re-organisation; and

(c) what interim relief is considered to be given to the employees who are not getting pay according to the revised scales of pay?

The Minister of Home Affairs and States (Dr. Katju): (a) The reorganisation of the services and revision of